NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 363/(MAH)/2017

S. No. NAME	DESI	GNATION		SIGNATURE
1				
SECTION OF THE C	OMPANIES ACT: '2013/I & BP Cod		232	OF THE
NAME OF THE PARTIE	S: M/s. Fairde	al Multi	media	PV+.Ltz
ATTENDENCE-CUM-OI THE NATIONAL COMPA				M BENCH OF
		Present:	SHRI M.	K. SHRAWAT MEMBER (J
ATTENDENCE CLIM OF				MEMBER

ORDER C.S.A. No. 373/230-232/NCLT/MB/MAH/2017 C.S.A. No. 363/230-232/NCLT/MB/MAH/2017

- 1. This Application is represented by Mr. Hemant Sethi for the Applicant.
- 2. Application Admitted.
- 3. The Minutes of the Order is placed on record. Allowed.
- 4. To be disposed of accordingly.

Sd/-

13.04.2017.

M.K. SHRAWAT MEMBER (JUDICIAL)